

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:602

ANSWERED ON:26.11.2012

EXPORT OF CASH CROPS

Dhanaplan Shri K. P.;Raghavan Shri M. K.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether there is any proposal to increase the export of cash crops to China;
- (b) if so, the details thereof including the expected increase in volume of business as well as the revenue earnings from such increase in exports;
- (c) whether the Government has allowed the export of cotton and packed coconut oil to other countries;
- (d) if so, the details thereof;
- (e) whether there is any quantitative restriction on the export of these goods; and
- (f) if so, the details thereof and the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) No, Madam.

(b) Does not arise.

(c) & (d): Export of cotton is free. There is ban on export of edible oils till further orders. But export of Coconut oil from Cochin port is exempted from ban. Further, through Notification No.24 dated 19.10.2012 Government has permitted export of edible oils (which includes coconut oil also) in branded consumer packs of upto 5 Kgs. till 30.09.2013 from all EDI ports.

(e) There are no quantitative restrictions on export of cotton. There are no quantitative restrictions on export of Coconut oil from Cochin port. But export of edible oils in branded consumer packs is permitted with a ceiling of 20,000 MTs.

(f) The ceiling on export of edible in consumer packs has been imposed in order to ensure adequate availability for domestic consumption at reasonable prices.